

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:32
ANSWERED ON:06.08.2013
SERVICE CONDITION FOR CHANDIGARH EMPLOYEES
Bansal Shri Pawan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether, while meeting the long pending demand of the Chandigarh UT Administration employees regarding Punjab Pay Scales, the Government had in 1992 also applied the service conditions of Punjab Government employees to the UT;
- (b) if so, the details thereof, including the conditions of Punjab employees that have been extended to UT employees;
- (c) whether despite the extension of Punjab service conditions to UT employees, some of those including upper age limit for recruitment have not been extended to UT;
- (d) if so, the details thereof;
- (e) whether the Punjab Government gives jobs on compassionate grounds to the dependents of the employees who die in harness without any ceiling and also pays bonus to its employees while the UT Administration does not; and
- (f) if so, the reasons therefor and the steps taken to meet demands relating to full extension of all Punjab Service Conditions/benefits to the UT employees and honour the decision of 1992?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (f): A statement is laid on the Table of the House.